



एस. रमेश

अध्यक्ष

S. Ramesh

Chairman



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वित्त मंत्रालय
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Dear *Colleagues,*

'Swachhata hi Sewa' is a jan andolan for Swachhata to be observed in the run-up to the 4th anniversary of the Swachh Bharat Mission from 15th September to 2nd October 2018. In this regard, Member (Admin) *vide* DO no. 8/B/100/HRD (HRM-II)/2018 dated 17th September, 2018 has requested all Zones/Directorates to have a concrete action plan to make it a grand success. I am sure the field formations of CBIC are carrying out this campaign with full zeal and enthusiasm. In this regard, a noteworthy effort has been made by Cochin Customs which organized an awareness campaign and cleaning of Fort Kochi beach in coordination with Coast Guard, Coastal Police, local residents and school children on this occasion. I would urge all the officers and staff of CBIC to make this campaign meaningful and fruitful.

NACIN, in collaboration with Asian Development Bank, organized an international capacity building workshop on "Authorized Economic Operators" from 12th to 14th Sept 2018. Customs officers from seven SASEC countries (Bangladesh, Bhutan, India, Myanmar, Maldives, Nepal and Sri Lanka) actively participated in the workshop. The deliberations included presentations made by customs experts and authorized operators of India, and field visit of participants to expose them to the ground level operations. India's experience in implementing AEO scheme was recognized as an effective model for the region to ensure safe and secure trading across borders.

I would like to draw attention of all Chief Commissioners / Directors General to the letter dated 13th September, 2018 from Commissioner (TAR) requesting to provide NOC / details of outstanding recoverable Government dues in respect of specified entities positively by 3rd October, 2018. This is to enable DGFT to implement the Hon'ble Supreme Court's judgment regarding the Target Plus Scheme. I am confident all the Chief Commissioners shall keep the timeline.

I am sure that all efforts are being undertaken to expeditiously clear pending applications for cancellation of GST registrations. In this regard, Member (GST) *vide* DO F. No.349/65/2017-GST has requested all zones to liquidate pendency by 30th September, 2018. I would specially urge the Chief Commissioners in the states of Uttar Pradesh, Maharashtra, Delhi, Gujarat and Rajasthan to take urgent action in this regard.

An event which deserves special mention in this newsletter is the annual award for the 'Most Powerful Women in Business' by a leading business magazine. I am happy to share that this award has been bestowed upon my predecessor and ex-Chairman CBIC Ms. Vanaja N. Sarna, for the year 2018, recognizing her leadership in successfully overseeing the biggest tax reform since independence in the form of Goods and Services Tax. I congratulate her on behalf of the entire CBIC family.

With *best wishes,*

Yours sincerely,

S. Ramesh
(S. Ramesh)

To,

All officers and staff of the Central Board of Indirect Taxes and Custom.